

Central Administrative Tribunal

Principal Bench

RA.272/95 in

UA.336/95

27

New Delhi, the 18th April, 1996.

Hon'ble Sh. A.V. Haridasan, VC(J)
Hon'ble Shri R.K. Ahoja, M(A)

All India Civil Accounts
Employees Association
(Chief Controller of Accounts
Min. of External Affairs)
Branch and Another.

.. Applicants

(Advocate: Shri A.K. Behra)

versus

Union of India and Others

.. Respondents

ORDER (Oral)

Hon'ble Shri A.V. Haridasan, VC(J)

Ld. counsel for the applicant Shri A.K. Behra

submits that he has filed the RA 272/95 but he is

RA
not pressing the same. In the circumstance,

RA is dismissed as not pressed.

Rahay
(R.K. Ahoja)
Member(A)

(A.V. Haridasan)
Vice Chairman(J)